

BA. 2149 OF 2020

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE RAJA VIJAYARAGHAVAN V

WEDNESDAY, THE 08TH DAY OF APRIL, 2020 /19TH CHAITHRA, 1942

Bail Appl.No.2149 OF 2020

CRIME NO.74/2020 OF VATTIYOORKAVU POLICE STATION, THIRUVANANTHAPURAM
DISTRICT

PETITIONER/ACCUSED:

RAJESH, S/O.SWARNAKARAN, AGED 40 YEARS,
BRA 23, BANGLAVILA RESIDENCE, NEAR KAVALLOOR DEVI TEMPLE,
KANJIRAMPARA WARD, PEROORKKADA VILLAGE,
THIRUVANANTHAPURAM DISTRICT.

BY ADV.SRI.LATHEESH SEBASTIAN

RESPONDENTS/STATE & COMPLAINANT:

1. STATE OF KERALA,
REPRESENTED BY PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, ERNAKULAM-682 031.
2. STATION HOUSE OFFICER,
VATTIYOORKAVU POLICE STATION,
THIRUVANANTHAPURAM-695 013.

BY PUBLIC PROSECUTOR SRI.T.R.RENJITH

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON 08.04.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

ORDER

Learned Public Prosecutor seeks time to get instructions

Post on 17.4.2020.

RAJA VIJAYARAGHAVAN.V.
JUDGE

ps/8/4/2020